

The Minister of Labour (Shri V. V. Giri): The Employees Provident Funds Scheme, 1952 framed under Section 5 of the Employees' Provident Fund Act, 1952, came into force with effect from the 1st November, 1952.

The employers in the factories concerned are bound by law to implement the Scheme. The reports received so far indicate that the employers are taking steps for carrying out the provisions of the Scheme.

राजस्थान में नई रेलवे लाइनों का निर्माण

५९७. श्री शारदाचरण : (क) क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि क्या बीकानेर तथा जसलमेर, बुरू तथा फतेहपुर और गंगानगर तथा हिन्दूमलकोट के बीच कोई नई रेलवे लाइनें बनाने का प्रस्ताव है ?

(ख) यदि हां, तो ये कब तक पूरी होंगी ?

(ग) क्या बीकानेर रेलवे जंक्शन स्टेशन की बढ़ाने या उसे वर्तमान स्थान से हटा कर किसी अन्य स्थान पर बनाने की कोई योजना विचाराधीन है, यदि हां, तो यह कब तक क्रियान्वित होगी ?

(घ) क्या यह योजना मूलपूर्व बीकानेर स्टेट रेलवे के भी विचाराधीन की ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No proposals for the construction of new railway lines between Bikaner and Jaisalmer, and Chooru and Fatehpur are under consideration at present. A preliminary examination for a rail link between Hindumalkot and Ganganagar is being made at present.

(b) It is not possible at present to consider new constructions except top priority projects in connection with the Five-year Plan.

(c) A scheme for remodelling Bikaner station yard is under consideration. It is likely that work on it will be undertaken in 1953-54. There is no proposal for shifting Bikaner railway station to another site.

(d) A scheme for shifting Bikaner station about 2 miles away from its present position was considered by the Bikaner State Railway before 1947 but was abandoned.

हनुमानगढ़ तथा गार्दूलपुर के बीच अधिक यात्रियों का व्यवसाय

५९८. श्री शारदाचरण : क्या रेल मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या यह ठीक है कि हनुमानगढ़ तथा गार्दूलपुर जंक्शन (उत्तरी रेलवे) के बीच २४ बंटों में केवल एक ही गाड़ी जाती जाती है, जब कि उस लाइन पर यात्रियों की काफी संख्या रहती है ?

(ख) क्या इस लाइन पर एक और गाड़ी चलाने के लिये कोई मांग की गई थी, यदि हां, तो इस सम्बन्ध में क्या किया जा रहा है ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Yes. Owing to the difficult position in respect of availability of coaching stock, it is not yet feasible to introduce another train between Hanumangarh and Sardulpur. The demand has, however, been noted for the provision of a train when the availability of rolling stock permits it.

INDIAN PHARMACOPOEIA COMMITTEE  
(EXPERT SUB-COMMITTEE)

599. Dr. Amla: Will the Minister of Health be pleased to state:

(a) the date on which eight Expert Sub-Committees were formed by the Indian Pharmacopoeia Committee; and

(b) when the reports of these Sub-Committees will be published?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) The eight Sub-Committees were proposed by the Indian Pharmacopoeia Committee in November 1949 but were actually formed in 1950.

(b) The Sub-Committees are intended to help the main Committee in technical matters relating to the monographs of the Indian Pharmacopoeia and are not required to submit official reports. There will, therefore, be no publication of the reports of the Sub-Committees.

MATERNITY BENEFITS LAWS

600. Shri P. L. Barupal: (a) Will the Minister of Labour be pleased to state which States in India have